any consultation with the state Government; and

(c) if so, the reasons as to why it was considered necessary by the Cen-' tral Government to provide the present Lt. Governor with a Military Secretary when none else previously had this dignity i_n Union Territory?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c) A post of O. S. D. (Border) had been created on 25th February, 1966 by the Government of Himachal Pradesh with the approval of the Government of India. An officer of the Central Government was appointed to this post on the 28th February, 1966. On his transfer, the Government of Himachal Pradesh appointed a Military officer to the post and designated him as O. S. D. (Border)-cunv-Military Secretary. There has been only a change of designation for a post which already existed.

377. [Transferred to the 29th Feb ruary, 1968]

AGE OF RETIREMENT OF STATE GOVERNMENT EMPLOYEES

378. SHRI B. K. MOHANTI: SHRI B. C. PATTANAYAK:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the names of the States which have reduced the retirement age of their employees in their respective states:
- (b) whether the Central Government also propose to reduce the retirement age of their employees; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOIVTE AFFAIRS (SHRI VIDYA CHARAN SHUKLA)' (a) Kerala, Madhya Pradesh and Rajasthan. (The age of retirement of Kerala State Government employees was raised from 85 to 58 oniy during

+[] English translation.

1966, but it was again reduced to 55 in 1967).

- (b) No, Sir.
- (c) The age of superannuation of Central Government employees was raised from 55 to 58 only a few year* ago after a thorough examination of all relevant factors. The circumstances have not changed to warrant reconsideration of this decision.

to Questions

दिल्ली के शिक्षकों द्वारा हड़ताल

379 श्री बत्तीपन्त ठॅगड़ी : क्या शिक्षा मंत्री यह बताने की कुपा करेंग कि :

- (क) क्या यह सच है कि दिल्ली के शिक्षकों ने श्रपनी मांगों को मनवाने के लिये 19 फरवरी, 1968 से हड़ताल कर दी है; श्रीर
- (ख) सरकार शिक्षकों की मांगी को शिक्षा श्रायो द्वारा निर्धारित वतनमानों के सम्बन्ध में कहां तक पूरा कर रही है और सरकार शिक्षकों की हड़ताल से उत्पन्न स्थित का सामना करने के लिये क्या विचार रखती है?

t [STRIKE BY DELHI TEACHERS

- 379. SHRI D. THENGARI: Will the Minister of EDUCATION be-pleased to state:
- (a) whether it is a fact that the Delhi teachers have gone on rtirke from the 19th February, 1968 in order to have their demands accepted; and
- (b) how far Government propose to meet the demands of the teauhert with regard to the cpay scales prescribed by the Education Commission and how Government propose tomeet the situation resulting from the teachers' strike?

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद): (क) श्रव्यापकों में क